

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD  
ABSTRACT**

**PUBLIC SERVICES - Andhra Pradesh State Judicial Service - Senior Civil  
Judges - Posting and Transfer - ORDERED.**

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**ROC.NO.8071/2013-B.SPL.**

**NOTIFICATION NO.1522-B.SPL.**

**DATED:24.12.2013  
READ:**

High Court's Proceedings Roc.No.1556/2010-Vigilance Cell, dated  
13.12.2013.

**The High Court is pleased to order the following Posting and  
Transfer:-**

Sri G.S.Ramesh Kumar, formerly Senior Civil Judge, Hindupur, Anantapur District, whose suspension was revoked and reinstated into service in the High Court's Proceedings read above, is posted as Senior Civil Judge, Wanaparthy, Mahabubnagar District (post kept vacant)

Sri G.S.Ramesh Kumar, will immediately proceed to his new station and shall take charge of his post from Senior Civil Judge, Nagarkurnool/Prl. Senior Civil Judge, Mahabubnagar, as the case may be.

  
**REGISTRAR (VIGILANCE)**

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
5. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad
6. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Legal Affairs, Law Department, Government of Andhra Pradesh, Hyderabad
8. The Accountant General, Andhra Pradesh, Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad

10. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
13. The Prl. District and Sessions Judges, Mahabubnagar and Anantapur
14. The I Addl. District and Sessions Judges, Mahabubnagar and Anantapur District
15. The Senior Civil Judge, Wanaparthy, Mahabubnagar District
16. The Senior Civil Judge, Nagarkurnool, Mahabubnagar District
17. The Prl. Senior Civil Judge, Mahabubnagar
18. The District Treasury Officers, Mahabubnagar and Anantapur
  
19. The Sub Treasury Officers, Hindupur (Anantapur District) Wanapaarthy and Nagarkurnool (Mahabubnagar District)
  
20. The Secretary, Andhra Pradesh State Judicial Officers Association, (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
  
21. **THE SECTION OFFICERS:-**  
a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.